

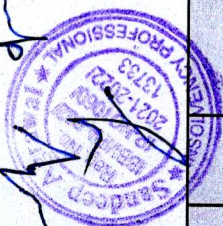
LIST OF CREDITORS OF REGAL ENTERPRISES LIMITED

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Regal Enterprises Limited; Date of commencement of CIRP: 09.07.2026; List of Creditors as on: 28.07.2026

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount				
1	Unpaid insolvency resolution process costs							N	
2	Liquidation costs incurred till date							N	
3	Secured financial creditors						0	A	
4	Unsecured financial creditors	2	2,26,72,905	2	2,18,03,726		8,69,179		
5	Operational creditors (Workmen)								
6	Operational creditors (Employees)								
7	Operational creditors (Government Dues)	2	31,313.76	2	3,400		27,913.76		
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	49,03,746.04	3	3,24,500		45,79,246.04		
9	Other stakeholders, if any (other than financial creditors and operational creditors)								
Total		5	2,76,07,964.8	5	2,21,31,626		54,76,338.8		



Name of the corporate debtor: Regal Enterprises Limited; Date of commencement of CIRP: 09/07/2026; List of Creditors as on: 30.07.2024

List of secured financial creditors

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Annexure-2

Name of the corporate debtor: Regal Enterprises Limited; Date of commencement of CIRP: 09.07.2026; List of Creditors as on: 28.07.2026

List of unsecured financial creditors

(Amount in ₹)

(Amount in ₹)															
Sl. No.	Name of creditor	Details of claim received	Details of claim admitted							Amount of contingence nclaim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in COC
1.	Regency Fincorp Limited	22.07.2026	1,20,98,179	1,12,29,000					51.50%				8,69,179	Provisionally Admitted	
2.	Akkme Foods Craft Limited	20-07-2026	1,05,74,726	1,05,74,726					48.50%				0	Provisionally Admitted	
	Total		2,26,72,905	2,18,03,726									8,69,179		



Name of the corporate debtor: APM Design Build Private Limited; Date of commencement of CIRP: 23.05.2025; List of Creditors as on: 14.08.2025

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(Amount in

Name of the corporate debtor: APM Design Build Private Limited; Date of commencement of CIRP: 23.05.2025; List of Creditors as on: 14.08.2025

(Amount in ₹)

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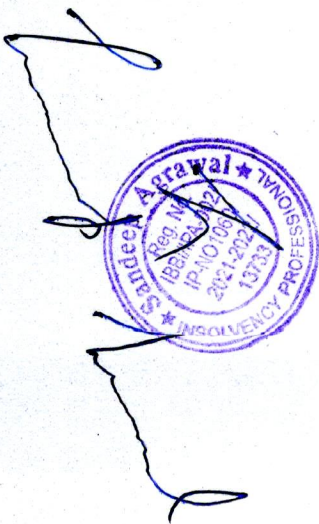
Annexure-5

Name of the corporate debtor: APM Design Build Private Limited; Date of commencement of CIRP: 23.05.2025; List of Creditors as on: 14.08.2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total of claims admitted					
1.	Deputy Commissioner of Income Tax Circle-78(1), New Delhi	Central Government	23-Jul-26	3400	3400									Admitted
2.	Commissioner of Custom, NS-V, JNCH, Nhava Sheva	Central Government	22-Jul-26	27,913.76	0								27,913.76	Under Verification
	Total			31313.76	3400								27,913.76	


The stamp is circular with the text "PROFESSIONAL" at the top and "INSOLVENCY PROFESSIONAL" at the bottom. In the center, it says "Approval" and "Stamp". There is a handwritten signature over the stamp.

Annexure-6

Name of the corporate debtor: APM Design Build Private Limited; Date of commencement of CIRP: 23.05.2025; List of Creditors as on: 14.08.2025

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholder	Details of claimreceived		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks,if any
			Date of receipt	Amount claimed	Amount of claim admitted	Natu re of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1.	Metropolita n Stock Exchange of India Limited S		22-Jul-26	49,03,746.04	3,24,500										45,79,246.04	Provisionally Admitted
	Total			49,03,746.04	3,24,500										45,79,246.04	



Annexure-7

Name of the corporate debtor: APM Design Build Private Limited; Date of commencement of CIRP: 23.05.2025; List of Creditors as on: 14.08.2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

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